

[English]

SHRI A. CHARLES: Sir, the BJP and the marxists are in aplliance. Very strange! (*Interruptions*)

13.39 hrs.

*At this stage. Shri Lal K. Advani and some other hon. Members left the House.*

MR. SPEAKER: Now, Papers to be Laid on the Table of the House.

13.40 hrs.

#### PAPERS Laid ON THE TABLE

##### **Memorandum of Understanding for 1991-92 between Bharat Earth Movers Ltd. and the Department of Defence Production and supplies, Ministry of Defence**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P.R. KUMARAMANGALAM) Sir, on behalf of Shri P.Chidambaram I beg to lay on the Table-

(1) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Earth Movers Limited and the Department of Defence Production and Supplies, Ministry of Defence (Hindi and English versions) [Placed in Library. See No. LT. 1735/92]

(2) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Aeronautics Limited and the Department of Defence Production and Sup-

plies, Ministry of Defence (Hindi and English versions). [Placed in Library. See No. LT. 1736/92]

##### **Annual Report and Review on the working of the Tea Trading Corporation of India Ltd, Calcatta, for 1988-89**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): Sir, on behalf of Shri P. Chidambaram . I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:-

(1) Review by the Government on the working of the Tea Trading Corporation of India Limited, Calcatta, for the year 1988-89.

(ii) Annual Report of the Tea Trading Corporation of India Limited, Calcatta, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1737/92]

(3) (i) A copy of the Annual Report ( Hindi and English versions) of the Coffee Board for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1738/92]